

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :31-12-2019

Date : 31.12.2019										
SL No.	C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Other Document	Dealing Section	Seat
1	121277/2019	31.12.2019	CRLMC-3390/2018	T.K. NAYAK	GENERAL		Order Dtd. 2020-01-27		CRIMINAL MISC-3	(Seat No-12)
2	121278/2019	31.12.2019	WP (C) - 4291/2017	R.R. DAS	GENERAL		Order Dtd. 2017-03-15		WRIT BRANCH -2	(Seat No-34)
3	121279/2019	31.12.2019	CRLMC-1548/2016	K. SAHOO	C.O.	COURT NO. 2	Order Dtd. 2019-12-20			(Seat No-34)
4	121280/2019	31.12.2019	ABLAPL-18403/2019	S.K. PADHI	C.O.	COURT NO. 1	Order Dtd. 2019-12-24			(Seat No-34)
5	121281/2019	31.12.2019	CRLMC-458/2018	M.R. ROUTRAY	C.O.	COURT NO. 9 OLD	Order Dtd. 2019-12-18		CRIMINAL MISC-3	(Seat No-18)
6	121282/2019	31.12.2019	CRLMC-1548/2016	M. PARIDA	C.O.	COURT NO. 2	Order Dtd. 2019-12-20			(Seat No-18)
7	121283/2019	31.12.2019	WP (C) - 27782/2019	S.B. BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-24			(Seat No-18)
8	121284/2019	31.12.2019	WP (C) - 27779/2019	S.B. BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-24			(Seat No-18)
9	121285/2019	31.12.2019	WP (C) - 27776/2019	S.B. BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-24			(Seat No-18)

10	121286/2019	31.12.2019	WP (C) - 27772/2019	S.B. BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-24			(Se at No-18)
11	121287/2019	31.12.2019	WP (C) - 27771/2019	S.B. BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-24			(Se at No-18)
12	121288/2019	31.12.2019	WP (C) - 27743/2019	S.B. BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-24			(Se at No-18)
13	121289/2019	31.12.2019	WP (C) - 27768/2019	S.B. BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-24			(Se at No-18)
14	121290/2019	31.12.2019	WP (C) - 25040/2019	K. SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-24			(Se at No-18)
15	121291/2019	31.12.2019	WP (C) - 25038/2019	K. SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-24			(Se at No-18)
16	121292/2019	31.12.2019	WP (C) - 25086/2019	K. SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-24			(Se at No-18)
17	121293/2019	31.12.2019	WP (C) - 25036/2019	K. SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-24			(Se at No-18)
18	121294/2019	31.12.2019	WP (C) - 25035/2019	K. SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-24			(Se at No-18)
19	121295/2019	31.12.2019	WP (C) - 25034/2019	K. SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-24			(Se at No-18)
20	121296/2019	31.12.2019	WP (C) - 3446/2018	P.K. MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-16			(Se at No-18)
21	121297/2019	31.12.2019	ABLAPL-11645/2019	A. KALASH	C.O.	DR (J)	Order Dtd. 2019-12-23			(Se at No-18)
22	121298/2019	31.12.2019	WP (C) - 25042/2019	K. SAHOO	C.O.	CHIEF JUSTICE'S	Order Dtd. 2019-			(Se at No-

						COURT	12-24			18)
23	121299/2019	31.12.2019	WP (C) - 25044/2019	K. SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-24			(Se at No-18)
24	121300/2019	31.12.2019	WP (C) - 25045/2019	K. SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-24			(Se at No-18)
25	121301/2019	31.12.2019	WP (C) - 25047/2019	K. SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-24			(Se at No-18)
26	121302/2019	31.12.2019	WP (C) - 25048/2019	K. SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-24			(Se at No-18)
27	121303/2019	31.12.2019	WP (C) - 25050/2019	K. SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-24			(Se at No-18)
28	121304/2019	31.12.2019	WP (C) - 25052/2019	K. SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-24			(Se at No-18)
29	121305/2019	31.12.2019	WP (C) - 26542/2019	S.P. SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-24			(Se at No-18)
30	121306/2019	31.12.2019	WP (C) - 26539/2019	S.P. SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-24			(Se at No-18)
31	121307/2019	31.12.2019	WP (C) - 25053/2019	K. SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-24			(Se at No-18)
32	121308/2019	31.12.2019	ABLAPL-16626/2019	H. K. BHOL	C.O.	COURT NO. 23	Order Dtd. 2019-12-19			(Se at No-18)
33	121309/2019	31.12.2019	WP (C) - 25028/2019	K. SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-24			(Se at No-18)
34	121310/2019	31.12.2019	ABLAPL-18071/2019	JYOTI PRAKASH KAR	C.O.	COURT NO. 1	Order Dtd. 2019-12-23			(Se at No-18)
35	121311/2019	31.12.2019	ABLAPL-17146/2019	JYOTI PRAKASH	C.O.	COURT NO. 2	Order Dtd.			(Se at

			019	KAR			2019-12-19			No-18)
36	121312/2019	31.12.2019	WP(C)-25026/2019	K. SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-24			(Se at No-18)
37	121313/2019	31.12.2019	ABLAPL-16380/2019	P. K. SINGH	C.O.	COURT NO. 2	Order Dtd. 2019-12-24			(Se at No-18)
38	121314/2019	31.12.2019	ABLAPL-16381/2019	P. K. SINGH	C.O.	COURT NO. 2	Order Dtd. 2019-12-24			(Se at No-18)
39	121315/2019	31.12.2019	WP(C)-25024/2019	K. SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-24			(Se at No-18)
40	121316/2019	31.12.2019	ABLAPL-14653/2019	G. SUNDARA	C.O.	COURT NO. 1	Order Dtd. 2019-12-12			(Se at No-18)
41	121317/2019	31.12.2019	WP(C)-25025/2019	K. SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-24			(Se at No-18)
42	121318/2019	31.12.2019	CRLMC-2542/2019	BIRAJ KUMAR DAS	C.O.	COURT NO. 1	Order Dtd. 2019-11-18			(Se at No-18)
43	121319/2019	31.12.2019	CRLMC-2542/2019	BIJAY KUMAR DAS	C.O.	COURT NO. 1	Order Dtd. 2019-11-18			(Se at No-18)
44	121320/2019	31.12.2019	CRLMC-2541/2019	BIJAY KUMAR DAS	C.O.	COURT NO. 1	Order Dtd. 2019-11-18			(Se at No-18)
45	121321/2019	31.12.2019	WP(C)-25029/2019	K. SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-24			(Se at No-18)
46	121322/2019	31.12.2019	CRLMC-2541/2019	BIRAJ KUMAR DAS	C.O.	COURT NO. 1	Order Dtd. 2019-11-18			(Se at No-18)
47	121323/2019	31.12.2019	WP(C)-25030/2019	K. SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-24			(Se at No-18)
48	121324/2	31.12.201	WP(C)-	K.	C.O.	CHIEF	Order			(Se

	019	9	25032/2019	SAHOO		JUSTICE'S COURT	Dtd. 2019-12-24			at No-18)
49	121325/2019	31.12.2019	WP (C) - 25033/2019	K. SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2019-12-24			(Se at No-18)
50	121326/2019	31.12.2019	CRLMC-2809/2019	B. N. SARANGI	C.O.	COURT NO. 3	Order Dtd. 2019-12-10			(Se at No-18)
51	121327/2019	31.12.2019	WP (C) - 796/2017	S.C. BAIRIGAMAN	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-12-20			(Se at No-18)
52	121328/2019	31.12.2019	ABLAPL-18407/2019	SAMBEET PATANAYAK	C.O.	COURT NO. 1	Order Dtd. 2019-12-24			(Se at No-18)
53	121329/2019	31.12.2019	CRLMC-1351/2019	T. R. DAS	C.O.	COURT NO. 2	Order Dtd. 2019-11-19			(Se at No-18)
54	121330/2019	31.12.2019	CMP-1423/2019	S. MOHARAN A	C.O.	COURT NO. 22	Order Dtd. 2019-12-23			(Se at No-18)
55	121331/2019	31.12.2019	CRLMC-1351/2019	M. R. BARIK	C.O.	COURT NO. 2	Order Dtd. 2019-11-19			(Se at No-18)
56	121332/2019	31.12.2019	CRLMC-3066/2019	P. K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2019-12-24			(Se at No-18)
57	121333/2019	31.12.2019	WP (C) - 24360/2019	B. MOHAPATRA	C.O.	COURT NO. 9	Order Dtd. 2019-12-19			(Se at No-18)
58	121334/2019	31.12.2019	BLAPL-1977/2019	D. R. MISHRA	C.O.	COURT NO. 9 OLD	Order Dtd. 2019-12-19			(Se at No-18)
59	121335/2019	31.12.2019	BLAPL-2785/2019	P. K. BARIK	C.O.	COURT NO. 9 OLD	Order Dtd. 2019-12-19			(Se at No-18)
60	121336/2019	31.12.2019	ABLAPL-17577/2019	SAILENDRA BISWAL	C.O.	COURT NO. 1	Order Dtd. 2019-12-20			(Se at No-18)

61	121337/2019	31.12.2019	ABLAPL-17749/2019	NIRANJAN SAHOO	C.O.	COURT NO. 1	Order Dtd. 2019-12-20			(Se at No-18)
62	121338/2019	31.12.2019	ABLAPL-17122/2019	P. K. MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2019-12-24			(Se at No-18)
63	121339/2019	31.12.2019	ABLAPL-17151/2019	S. K. TRIPATHY	C.O.	COURT NO. 2	Order Dtd. 2019-12-19			(Se at No-18)
64	121340/2019	31.12.2019	ABLAPL-18022/2019	SAMIR BARIK	C.O.	COURT NO. 1	Order Dtd. 2019-12-23			(Se at No-18)
65	121341/2019	31.12.2019	WP (C) - 15426/2016	T. BAG	GENERAL		Order Dtd. 2016-09-08		WRIT BRANCH -6	(Se at No-25)
66	121342/2019	31.12.2019	RSA-320/2012	T. BAG	GENERAL		Order Dtd. 2019-11-19			(Se at No-25)
67	121343/2019	31.12.2019	OJC-5070/2000	T. BAG	GENERAL		Order Dtd. 2019-07-24			(Se at No-25)
68	121344/2019	31.12.2019	FAO-602/2014	P.K. PANI	C.O.	COURT NO. 22	Order Dtd. 2019-12-17			(Se at No-25)
69	121345/2019	31.12.2019	FAO-434/2014	P.K. PANI	C.O.	COURT NO. 22	Order Dtd. 2019-12-17			(Se at No-25)
70	121346/2019	31.12.2019	FAO-435/2014	P.K. PANI	C.O.	COURT NO. 22	Order Dtd. 2019-12-17			(Se at No-25)
71	121347/2019	31.12.2019	FAO-436/2014	P.K. PANI	C.O.	COURT NO. 22	Order Dtd. 2019-12-17			(Se at No-25)
72	121348/2019	31.12.2019	FAO-437/2014	P.K. PANI	C.O.	COURT NO. 22	Order Dtd. 2019-12-17			(Se at No-25)
73	121349/2019	31.12.2019	FAO-438/2014	P.K. PANI	C.O.	COURT NO. 22	Order Dtd. 2019-			(Se at No-

							12-17			25)
74	121350/2019	31.12.2019	FAO-439/2014	P.K. PANI	C.O.	COURT NO. 22	Order Dtd. 2019-12-17			(Se at No-25)
75	121351/2019	31.12.2019	FAO-440/2014	P.K. PANI	C.O.	COURT NO. 22	Order Dtd. 2019-12-17			(Se at No-25)
76	121352/2019	31.12.2019	FAO-441/2014	P.K. PANI	C.O.	COURT NO. 22	Order Dtd. 2019-12-17			(Se at No-25)
77	121353/2019	31.12.2019	FAO-442/2014	P.K. PANI	C.O.	COURT NO. 22	Order Dtd. 2019-12-17			(Se at No-25)
78	121354/2019	31.12.2019	FAO-443/2014	P.K. PANI	C.O.	COURT NO. 22	Order Dtd. 2019-12-17			(Se at No-25)
79	121355/2019	31.12.2019	FAO-444/2014	P.K. PANI	C.O.	COURT NO. 22	Order Dtd. 2019-12-17			(Se at No-25)
80	121356/2019	31.12.2019	FAO-478/2014	P.K. PANI	C.O.	COURT NO. 22	Order Dtd. 2019-12-17			(Se at No-25)
81	121357/2019	31.12.2019	FAO-603/2014	P.K. PANI	C.O.	COURT NO. 22	Order Dtd. 2019-12-17			(Se at No-25)
82	121358/2019	31.12.2019	FAO-604/2014	P.K. PANI	C.O.	COURT NO. 22	Order Dtd. 2019-12-17			(Se at No-25)
83	121359/2019	31.12.2019	FAO-605/2014	P.K. PANI	C.O.	COURT NO. 22	Order Dtd. 2019-12-17			(Se at No-25)
84	121360/2019	31.12.2019	FAO-606/2014	P.K. PANI	C.O.	COURT NO. 22	Order Dtd. 2019-12-17			(Se at No-25)
85	121361/2019	31.12.2019	FAO-607/2014	P.K. PANI	C.O.	COURT NO. 22	Order Dtd. 2019-12-17			(Se at No-25)
86	121362/2019	31.12.2019	CONTC-587/201	P.K. PARIDA	GENERAL		Order Dtd.			(Se at

			9				2019-05-16			No-25)
87	121363/2019	31.12.2019	FAO-608/2014	P.K. PANI	C.O.		Order Dtd. 2019-12-17			(Se at No-25)
88	121364/2019	31.12.2019	FAO-609/2014	P.K. PANI	C.O.		Order Dtd. 2019-12-17			(Se at No-25)
89	121365/2019	31.12.2019	WP (C) - 26997/2019	N.K. NAYAK	C.O.	COURT NO. 9	Order Dtd. 2019-12-24			(Se at No-25)
90	121366/2019	31.12.2019	WP (C) - 21920/2017	SACHINDRA KANHAR	C.O.	COURT NO. 9	Order Dtd. 2019-12-19			(Se at No-25)
91	121367/2019	31.12.2019	FAO-98/2015	P.K. PANI	C.O.	COURT NO. 9	Order Dtd. 2019-12-17			(Se at No-25)
92	121368/2019	31.12.2019	FAO-99/2015	P.K. PANI	C.O.	COURT NO. 9	Order Dtd. 2019-12-17			(Se at No-25)
93	121369/2019	31.12.2019	FAO-100/2015	P.K. PANI	C.O.	COURT NO. 9	Order Dtd. 2019-12-17			(Se at No-25)
94	121370/2019	31.12.2019	FAO-101/2015	P.K. PANI	C.O.	COURT NO. 9	Order Dtd. 2019-12-17			(Se at No-25)
95	121371/2019	31.12.2019	FAO-102/2015	P.K. PANI	C.O.	COURT NO. 9	Order Dtd. 2019-12-17			(Se at No-25)
96	121372/2019	31.12.2019	FAO-103/2015	P.K. PANI	C.O.	COURT NO. 9	Order Dtd. 2019-12-17			(Se at No-25)
97	121373/2019	31.12.2019	FAO-104/2015	P.K. PANI	C.O.	COURT NO. 9	Order Dtd. 2019-12-17			(Se at No-25)
98	121374/2019	31.12.2019	FAO-105/2015	P.K. PANI	C.O.	COURT NO. 9	Order Dtd. 2019-12-17			(Se at No-25)
99	121375/2	31.12.201	FAO-	P.K.	C.O.	COURT	Order			(Se

	019	9	106/2015	PANI		NO. 9	Dtd. 2019-12-17			at No-25)
100	121376/2019	31.12.2019	FAO-107/2015	P.K. PANI	C.O.	COURT NO. 9	Order Dtd. 2019-12-17			(Se at No-25)
101	121377/2019	31.12.2019	FAO-108/2015	P.K. PANI	C.O.	COURT NO. 9	Order Dtd. 2019-12-17			(Se at No-25)
102	121378/2019	31.12.2019	WP (C) - 5407/2015	AMIYA KUMAR SWAIN	C.O.	COURT NO. 9	Order Dtd. 2019-12-06			(Se at No-25)

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